

Annexure-VIII

Name of the corporate debtor: Sheba Marine Engineering Private Limited; Date of commencement of CIRP: 21/06/2024; List of Creditors as on:10/08/2024

List of operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	E. Pearson & Co. Ltd	05-07-2024	₹ 2,81,68,816.34	₹ 1,89,74,022.00	Unsecure Operational Debt	NIL	NIL	No	98.37%	-	-	-	₹ 91,94,794.34	The Operation Creditor had submitted its claim in USD and such claim amount has been converted into Indian Rupees (INR) in accordance with Regulation 15 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The official exchange rate, i.e., the reference rate published by the Reserve Bank of India, as on the Insolvency Commencement Date i.e., 21.06.2024 is INR 83.5860/- (Rupees Eighty Three Paise Five Thousand Sixty Only) per USD and the amounts reflected in the table above are after conversion of the claim amount
Total			₹ 2,81,68,816.34	₹ 1,89,74,022.00		-	-		98.37%	-	-	-	₹ 91,94,794.34	